

MINUTES OF NORMS COMMITTEE (NC-7) OF
'PLASTIC & RUBBER PRODUCTS'
MEETING NO. 2/AM12
SCHEDULED TO BE HELD ON 13.04.2011
(HELD ON 15.04.2011)
UNDER CHAIRMANSHIP OF
DR. L.B. SINGHAL, JOINT DGFT

Meeting No. 2/87-NC-7/2011 of NORMS COMMITTEE (NC-7) dealing with 'Plastic & Rubber Products' scheduled to be held on 13.04.2011 (held on 15.04.2011) under the Chairmanship of Dr. L.B. Singhal, Jt. DGFT, Udyog Bhawan, New Delhi-110011. Following officers attended the Meeting:

- 1) Shri Ishwar Singh, Deputy DGFT and Convener
- 2) Shri A.K. Aggarwal, Jt. Industrial Adviser, D/o C&PC
- 3) Shri S.N. Sharma, FTDO

2. Committee confirmed Minutes of NC Meeting No. 1/AM12 held on 07.04.2011.

3. Committee, after deliberations, **approved** following cases and RLA concerned shall take consequential action as per Foreign Trade Policy/Procedures.

MANUAL CASES

Case No. A-17	GARWARE POLYESTER LTD.	Status: Deferred
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Request: **Fixation of adhoc norms for the export product “Polyester Film Polyester Shrink Film)” under Para 4.4.2 of HBP**

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Decision: D/L No. 46011/02/2011-PC.II dated 20.01.2011 issued by D/o C&PC to firm, followed by reminder from DGFT on 24.03.2011 giving 15 days time for submission of information. Reply awaited from the firm. Hence, the Committee decided to issue Final Reminder to firm giving 15 days time for submission of information.

Deferred for three weeks.

Case No. A-18	BALKRISHNA INDUSTRIES LTD.	HQ F. No. 01/87/050/00347/AM11/DES-VII	Status: Deferred
NC No.: 2/AM12 Dated: 15.04.2011	Adv. Lic. No. 0310601094 dated 12.11.2010	RLA F. No. 03/94/040/00690/AM11	

Request: **Amendment in the description of Export Product.**

Decision: A copy of representation of firm forwarded to DIPP on 30.03.2011. Comments awaited.

Deferred for three weeks.

Case No. A-19	BALKRISHNA INDUSTRIES LTD.	HQ F. No. 01/87/050/00348/AM11/DES-VII	Status: Deferred
NC No.: 2/AM12 Dated:	Adv. Lic. No.	RLA F. No.	

Request: Amendment in the description of Export Product.

Decision: A copy of representation of firm forwarded to DIPP on 30.03.2011. Comments awaited.

Deferred for three weeks.

Case No. A-20	PLASTICHEMIX INDUSTRIES	HQ F. No. 01/87/050/00995/AM07/DES-VII	Status: Approved
NC No.: 2/AM12 Dated: 15.04.2011	Adv. Lic. No. 3410018074 dated 12.02.2007	RLA F. No. 34/24/040/00249/AM07	

Request: Amendment in the description of Export Products.

Decision: The Committee considered the case in detail. It was noted that the firm has applied for minor amendment in the description of Export Products which does not affect the basic nature and quantity of Export Products. As such, the Committee decided to amend the description of Export Product No. 1 to read as “White Master Batch [Containing 25% **Polymer (LLDPE)**, 75% Titanium Dioxide] instead of ‘White Master Batch (Containing 25% **LLDPE**, 75% Titanium Dioxide)’ and Export Product No. 2 to read as “White Master Batch [Containing 60% Titanium dioxide, 20% **Polymer (LDPE)** and 20% Lithopone] instead of ‘White Master Batch (Containing 60% Titanium dioxide, 20% **LDPE** and 20% Lithopone)’ respectively.

	PVT. LTD.	01/87/050/00378/AM11/DES-VII	Deferred
NC No.: 2/AM12 Dated: 15.04.2011	Adv. Lic. No. 0410120069 Dated 23.12.2010	RLA F. No. 04/24/040/00254/AM11	

Request: **Amendment in the description of Export Product.**

Decision: A copy of representation of firm forwarded to D/o C&PC on 06.04.2011. Comments awaited.

Deferred for three weeks.

Case No. A-22	FLEXITUFF INTERNATIONAL LTD.	HQ F. No. 01/87/050/00104/AM11/DES-VII	Status: Deferred
NC No.: 2/AM12 Dated: 15.04.2011	Adv. Lic. No. 1110022540 dated 04.06.2010	RLA F. No. 11/24/040/00010/AM11	

Request: **Allowing an alternative in the unit of measurement of Import Item No. 7 – Toluene.**

Decision: A copy of representation of firm forwarded to D/o C&PC on 06.04.2011. Comments awaited.

Deferred for two weeks.

ONLINE CASES

1	Case No.:6/15/87-ALC1/2009	Party Name:DIAB CORE MATERIALS PRIVATE LIMITED	Meet No/Date:2/87-ALC1/2011 15.04.2011	Status: Deferred
	HQ File :01/87/050/00111/AM10/	RLA File :04/24/040/00301/AM09/	Lic.No/Date:0410105770 30.06.2009	Defer Date:11.05.2011
	Decision: Reply received from firm and sent to D/o C&PC on 02.11.2010, followed by reminder on 11.02.2011 for want of comments. Comments are still awaited. Hence, the Committee decided to issue another reminder to D/o C&PC for furnishing comments expeditiously.			

2	Case No.:8/32/87-ALC1/2009	Party Name:DIAB CORE MATERIALS PRIVATE LIMITED	Meet No/Date:2/87-ALC1/2011 15.04.2011	Status: Deferred
	HQ File :01/87/050/00244/AM10/	RLA File :04/24/040/00088/AM10/	Lic.No/Date:0410108652 19.10.2009	Defer Date:11.05.2011
	Decision: Reply received from firm and sent to D/o C&PC on 02.11.2010, followed by reminder on 11.02.2011 for want of comments. Comments are still awaited. Hence, the Committee decided to issue another reminder to D/o C&PC for furnishing comments expeditiously.			

3	Case No.:11/22/87-ALC1/2010	Party Name:DIAB CORE MATERIALS PRIVATE LIMITED	Meet No/Date:2/87-ALC1/2011 15.04.2011	Status: Deferred
	HQ File :01/87/050/00197/AM11/	RLA File :04/24/040/00127/AM11/	Lic.No/Date:0410116566 24.08.2010	Defer Date:11.05.2011
	Decision: Reply received from firm and sent to D/o C&PC on 02.11.2010, followed by reminder on 11.02.2011 for want of comments. Comments are still awaited. Hence, the Committee decided to issue another reminder to D/o C&PC for furnishing comments expeditiously.			

4	Case No.:12/22/87-ALC1/2010	Party Name:DIAB CORE MATERIALS PRIVATE LIMITED	Meet No/Date:2/87-ALC1/2011 15.04.2011	Status: Deferred
	HQ File :01/87/050/00198/AM11/	RLA File :04/24/040/00125/AM11/	Lic.No/Date:0410116567 24.08.2010	Defer Date:11.05.2011
	Decision: Reply received from firm and sent to D/o C&PC on 11.01.2011, followed by reminder on 11.02.2011 for want			

of comments. Comments are still awaited. Hence, the Committee decided to issue another reminder to D/o C&PC for furnishing comments expeditiously.

5	Case No.:1/25/87-ALC1/2010	Party Name:DIAB CORE MATERIALS PRIVATE LIMITED	Meet No/Date:2/87-ALC1/2011 15.04.2011	Status: Deferred
	HQ File :01/87/050/00205/AM11/	RLA File :04/24/040/00144/AM11/	Lic.No/Date:0410116984 06.09.2010	Defer Date:11.05.2011
	Decision: Reply received from firm and sent to D/o C&PC on 11.01.2011, followed by reminder on 11.02.2011 for want of comments. Comments are still awaited. Hence, the Committee decided to issue another reminder to D/o C&PC for furnishing comments expeditiously.			

6	Case No.:2/25/87-ALC1/2010	Party Name:DIAB CORE MATERIALS PRIVATE LIMITED	Meet No/Date:2/87-ALC1/2011 15.04.2011	Status: Deferred
	HQ File :01/87/050/00206/AM11/	RLA File :04/24/040/00152/AM11/	Lic.No/Date:0410116993 06.09.2010	Defer Date:11.05.2011
	Decision: Reply received from firm and sent to D/o C&PC on 11.01.2011, followed by reminder on 11.02.2011 for want of comments. Comments are still awaited. Hence, the Committee decided to issue another reminder to D/o C&PC for furnishing comments expeditiously.			

	Case No.:3/28/87-ALC1/2010	Party Name:VITALO PLASTICS SOLUTIONS INDIA PRIVATE LIMITED	Meet No/Date:2/87-ALC1/2011 15.04.2011	Status: Approved
	HQ File :01/87/050/00250/AM11/	RLA File :04/24/040/00183/AM11/	Lic.No/Date:0410117776 01.10.2010	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>	
1	39239090	63/0- PLASTIC TRAYS.	356105.000	K.G	102170085.55	2206697.31 US\$	
				Total	102,170,085.55	2,206,697.31	

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	39031990	HIPS (High Impact Polystyrene).	350000.000	K.G	32248125.00	682500.00 US\$	Value & Qty
2	32041719	HIPS DISSIPATIVE COMPOUND.	50000.000	K.G	11694375.00	247500.00 US\$	Value & Qty
3	40021990	IMPACT MODIFIER.	50000.000	K.G	7087500.00	150000.00 US\$	Value & Qty
				Total	51,030,000.00	1,080,000.00	

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/107/2008-PC.II dated 01.04.2011, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Plastic Trays	1 kg	1. HIPS Granules	0.8244 kg
		2. HIPS Dissipative Compound	0.1178 kg
		3. Impact Modifier	0.1178 kg

	PVT LTD	15.04.2011	
HQ File :01/87/050/00290/AM11/	RLA File :07/24/040/00249/AM11/	Lic.No/Date:0710074545 01.10.2010	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39269080	63/0- FLEXIBLE PLASTIC TANKS - 6000 NOS. Content.1. Liquid Liner 131873 kgs, 2. PP Laminated fabric 77280 Kgs. 3. Flange-6000 Nos., 4. Valve-6000 Nos. 5. Bolt Clamp-6000 Nos. 6 Hose Assembly 6000 Sets.	209153.000	K.G	58117500.00	1230000.00 US\$
				Total	58,117,500.00	1,230,000.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39011000	LIQUID LINE FILM	143340.000	K.G	17770335.66	376091.76 US\$	Value
2	39172390	PP LAMINATED FABRIC	84000.000	K.G	8915945.06	188697.25 US\$	Value
3	39171020	PP FLANGES / GLANDS	6000.000	Number	1345845.37	28483.50 US\$	Value
4	82034090	2 INCH OR 3 INCH PP VALVES	6000.000	Number	4870530.00	103080.00 US\$	Value
5	82034090	BOLT CLAMP / JUBILEE CLIP	6000.000	Number	1121537.81	23736.25 US\$	Value
6	39173100	HOSE ASSEMBLY	6000.000	Set	6874166.25	145485.00 US\$	Value
				Total	40,898,360.15	865,573.76	

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/90/2010-PC.II dated

05.04.2011, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Flexible Plastic Tanks	1 kg	1. Relevant Liquid Liner Film	1.05 kg/kg content in export product
		2. Relevant PP Laminated Fabric	1.05 kg/kg content in export product
		3. Relevant PP Flanges/Glands	Net to Net
		4. Relevant PP Valves (2 Inch or 3 Inch)	Net to Net
		5. Relevant Bolt Clamp/Jubilee Clip	Net to Net
		6. Relevant Hose Assembly	Net to Net

9	Case No.:19/51/87-ALC1/2010	Party Name:BRITACEL SILICONES LTD.	Meet No/Date:2/87-ALC1/2011 15.04.2011	Status: Deferred
	HQ File :01/87/050/00513/AM11/	RLA File :03/94/040/00109/AM10/	Lic.No/Date:0310597099 15.10.2010	Defer Date:27.04.2011
Decision: A copy of application forwarded to D/o C&PC on 18.03.2011. Comments awaited.				

10	Case No.:4/30/87-ALC1/2010	Party Name:BOSTIK INDIA PRIVATE LIMITED	Meet No/Date:2/87-ALC1/2011 15.04.2011	Status: Deferred
	HQ File :01/87/050/00275/AM11/	RLA File :07/24/040/00046/AM11/	Lic.No/Date:0710074878 19.10.2010	Defer Date:04.05.2011
Decision: D/L No. 46011/45/2010-PC.II dated 20.01.2011 issued by D/o C&PC to firm, followed by reminders from DGFT on 03.02.2011, 10.03.2011 and 29.03.2011 giving 15 days time for submission of information. Reply awaited from				

firm. Hence, the Committee decided to issue Final Reminder to firm giving 15 days time to furnish reply. In case the reply is not received within the stipulated period, the Committee would be constrained to reject the case with direction to firm to pay the Customs duty and applicable interest for regularization of the licence.

11	Case No.:6/36/87-ALC1/2010	Party Name:BOSTIK INDIA PRIVATE LIMITED	Meet No/Date:2/87-ALC1/2011 15.04.2011	Status: Deferred
	HQ File :01/87/050/00330/AM11/	RLA File :07/24/040/00428/AM10/	Lic.No/Date:0710074880 19.10.2010	Defer Date:04.05.2011
	Decision: D/L No. 46011/45/2010-PC.II dated 20.01.2011 issued by D/o C&PC to firm, followed by reminders from DGFT on 21.02.2011, 10.03.2011 and 29.03.2011 giving 15 days time for submission of information. Reply awaited from firm. Hence, the Committee decided to issue Final Reminder to firm giving 15 days time to furnish reply. In case the reply is not received within the stipulated period, the Committee would be constrained to reject the case with direction to firm to pay the Customs duty and applicable interest for regularization of the licence.			

12	Case No.:7/36/87-ALC1/2010	Party Name:BOSTIK INDIA PRIVATE LIMITED	Meet No/Date:2/87-ALC1/2011 15.04.2011	Status: Deferred
	HQ File :01/87/050/00331/AM11/	RLA File :07/24/040/00429/AM10/	Lic.No/Date:0710074884 19.10.2010	Defer Date:04.05.2011
	Decision: D/L No. 46011/45/2010-PC.II dated 20.01.2011 issued by D/o C&PC to firm, followed by reminders from DGFT on 21.02.2011, 10.03.2011 and 29.03.2011 giving 15 days time for submission of information. Reply awaited from firm. Hence, the Committee decided to issue Final Reminder to firm giving 15 days time to furnish reply. In case the reply is not received within the stipulated period, the Committee would be constrained to reject the case with direction to firm to pay the Customs duty and applicable interest for regularization of the licence.			

13	Case No.:8/36/87-ALC1/2010	Party Name:BOSTIK INDIA PRIVATE LIMITED	Meet No/Date:2/87-ALC1/2011 15.04.2011	Status: Deferred
	HQ File :01/87/050/00332/AM11/	RLA File :07/24/040/00445/AM10/	Lic.No/Date:0710074877 19.10.2010	Defer Date:04.05.2011
	Decision: D/L No. 46011/45/2010-PC.II dated 20.01.2011 issued by D/o C&PC to firm, followed by reminders from			

DGFT on 21.02.2011, 10.03.2011 and 29.03.2011 giving 15 days time for submission of information. Reply awaited from firm. Hence, the Committee decided to issue Final Reminder to firm giving 15 days time to furnish reply. In case the reply is not received within the stipulated period, the Committee would be constrained to reject the case with direction to firm to pay the Customs duty and applicable interest for regularization of the licence.

Case No.:1/32/87-ALC1/2010	Party Name:KAYGEE-LOPAREX INDIA PVT. LTD.	Meet No/Date:2/87-ALC1/2011 15.04.2011	Status: Approved
HQ File :01/87/050/00294/AM11/	RLA File :03/94/040/00639/AM11/	Lic.No/Date:0310598776 26.10.2010	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39209999	62/0- SILICON COATED POLYSTER FILM (RELEASE LINERS) 30 MICRON 47 TONS 1119047.62 SQM	1119047.620	Sq. meter	13066024.00	284044.00 US\$
				Total	13,066,024.00	284,044.00

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	39206390	POLYSTER FILM 30 MICRON 49.35 TONS 1175000.000 SQM	49350.000	K.G	9376502.00	203837.00 US\$	Value & Qty
2	39100000	SILICONE POLYMERS (100% SOLID) (DEHESIVE 910 - SILICONE POLYMERS - 100% SOLID)	1762.500	K.G	668869.00	14540.63 US\$	Value & Qty
3	38159000	CATALYST FOR SILICONE (CATALYST OL - CATALYST FOR SILICONE - PLATINUM CATALYST)	42.300	K.G	1095485.00	23814.90 US\$	Value & Qty
4	39100000	CROSS LINKER FOR SILICONE (CROSS LINKER V 90 - CROSS LINKER FOR SILICONE - CROSS LINKERS)	74.020	K.G	19068.00	414.51 US\$	Value & Qty

				Total	11,159,924.00	242,607.04	
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Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/160/2005-PC.II dated 05.04.2011, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Silicone Coated Polyester Film (Release Liners)	1 kg.	1. Relevant Polyester Film	1.0500 kg
		2. Silicone Polymer	0.0326 kg
		3. Catalyst for Silicone (Platinum Catalyst)	0.0009 kg
		4. Cross Linker for Silicone	0.0015 kg

15	Case No.:8/38/87-ALC1/2010	Party Name:FUTURA POLYESTERS LIMITED,	Meet No/Date:2/87-ALC1/2011 15.04.2011	Status: Deferred
	HQ File :01/87/050/00351/AM11/	RLA File :04/24/040/00123/AM11/	Lic.No/Date:0410118945 18.11.2010	Defer Date:04.05.2011
	Decision: Reply received from firm and sent to D/o C&PC on 25.03.2011. Comments awaited.			

16	Case No.:9/38/87-ALC1/2010	Party Name:FUTURA POLYESTERS LIMITED,	Meet No/Date:2/87-ALC1/2011 15.04.2011	Status: Deferred
	HQ File :01/87/050/00352/AM11/	RLA File :04/24/040/00129/AM11/	Lic.No/Date:0410118940 18.11.2010	Defer Date:04.05.2011
	Decision: Reply received from firm and sent to D/o C&PC on 24.03.2011. Comments awaited.			

Case No.:5/35/87-ALC1/2010	Party Name:MOTHERSON SUMI	Meet No/Date:2/87-ALC1/2011	Status: Deferred
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17		SYSTEMS LTD	15.04.2011	
	HQ File :01/87/050/00317/AM11/	RLA File :05/24/040/00290/AM11/	Lic.No/Date:0510277403 19.11.2010	Defer Date:04.05.2011
	Decision: Deficiency letter issued to firm by DGFT on 21.02.2011, followed by reminder on 31.03.2011 giving 15 days time for submission of information. Reply awaited from the firm.			

18	Case No.:1/39/87-ALC1/2010	Party Name:FUTURA POLYESTERS LIMITED,	Meet No/Date:2/87-ALC1/2011 15.04.2011	Status: Deferred
	HQ File :01/87/050/00366/AM11/	RLA File :04/24/040/00216/AM11/	Lic.No/Date:0410119163 24.11.2010	Defer Date:04.05.2011
	Decision: Reply received from firm and sent to D/o C&PC on 25.03.2011. Comments awaited.			

19	Case No.:10/38/87-ALC1/2010	Party Name:FUTURA POLYESTERS LIMITED,	Meet No/Date:2/87-ALC1/2011 15.04.2011	Status: Deferred
	HQ File :01/87/050/00353/AM11/	RLA File :04/24/040/00102/AM11/	Lic.No/Date:0410119256 29.11.2010	Defer Date:04.05.2011
	Decision: Reply received from firm and sent to D/o C&PC on 25.03.2011. Comments awaited.			

20	Case No.:11/38/87-ALC1/2010	Party Name:FUTURA POLYESTERS LIMITED,	Meet No/Date:2/87-ALC1/2011 15.04.2011	Status: Deferred
	HQ File :01/87/050/00354/AM11/	RLA File :04/24/040/00088/AM11/	Lic.No/Date:0410119255 29.11.2010	Defer Date:04.05.2011
	Decision: Reply received from firm and sent to D/o C&PC on 24.03.2011. Comments awaited.			

	Case No.:7/48/87-ALC1/2010	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:2/87-ALC1/2011 15.04.2011	Status: Approved
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HQ File :01/87/050/00471/AM11/	RLA File :03/95/040/00701/AM11/	Lic.No/Date:0310603771 30.11.2010	Defer Date:
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Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39072010	62/0- STEROPOL PPG 2000 (PP) (Poly Propylene Glycol)	200000.000	K.G	20240000.00	460000.00 US\$
2	29221900	62/0- STERO DIPA 90 (Diisopropanolamine)	100000.000	K.G	9196000.00	209000.00 US\$
3	34021300	62/0- STERCOPOL 120405 (Lauryl Alcohol Ethoxylate Propoxylate) Lauryl Alcohol 4 mole EO 5 mole PO)	50000.000	K.G	5500000.00	125000.00 US\$
4	34021300	62/0- STERCOPOL L 61 (Block Co-Polymer of Propylene Oxide & Ethylene Oxide)	50000.000	K.G	5060000.00	115000.00 US\$
				Total	39,996,000.00	909,000.00

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	29053990	Di Propylene Glycol	13740.000	K.G	1172159.40	26106.00 US\$	Value & Qty
2	29102000	Propylene Oxide	190200.000	K.G	16225962.00	361380.00 US\$	Value & Qty
3	29102000	Propylene Oxide	87000.000	K.G	7421970.00	165300.00 US\$	Value & Qty
4	38237020	Lauryl Alcohol	14950.000	K.G	1913076.75	42607.50 US\$	Value & Qty
5	29101000	Ethylene Oxide	13600.000	K.G	854896.00	19040.00 US\$	Value & Qty
6	29102000	Propylene Oxide	22400.000	K.G	1910944.00	42560.00 US\$	Value & Qty
7	29053990	Di Propylene Glycol	3400.000	K.G	290054.00	6460.00 US\$	Value & Qty
8	29101000	Ethylene Oxide	5050.000	K.G	317443.00	7070.00 US\$	Value & Qty
9	29102000	Propylene Oxide	42150.000	K.G	3595816.50	80085.00 US\$	Value & Qty
				Total	33,702,321.65	750,608.50	

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/90/2007-PC.II dated 05.04.2011, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
1. Steropol PPG 2000 (PP) (Polypropylene Glycol)	1 kg	1. Di Propylene Glycol	0.0687 kg
		2. Propylene Oxide	0.9510 kg
2. Steropol DIPA 90 (Diisopropanolamine)	1 kg	1. Propylene Oxide	0.87 kg
3. Stercopol 120405 (Lauryl Alcohol Ethoxylate Propoxylate)	1 kg	1. Lauryl Alcohol	0.2990 kg
		2. Ethylene Oxide	0.2720 kg
		3. Propylene Oxide	0.4480 kg
4. Stercopol L 61 (Block Copolymer of Propylene Oxide and Ethylene Oxide)	1 kg	1. Di Propylene Oxide	0.068 kg
		2. Ethylene Oxide	0.1010 kg
		3. Propylene Oxide	0.8430 kg

22	Case No.: 7/38/87-ALC1/2010	Party Name:GARWARE POLYESTER LTD.	Meet No/Date:2/87-ALC1/2011 15.04.2011	Status: Deferred
	HQ File :01/87/050/00350/AM11/	RLA File :03/94/040/00732/AM11/	Lic.No/Date:0310603887 01.12.2010	Defer Date:04.05.2011
	Decision: D/L No. 46011/02/2011-PC.II dated 20.01.2011 issued by D/o C&PC to firm, followed by reminder from DGFT on 14.02.2011 and 24.03.2011 giving 15 days time for submission of information. Reply awaited from the firm. Hence, the Committee decided to issue Final Reminder to firm giving 15 days time for submission of information. In case the reply is not received within the stipulated period, the Committee would be constrained to reject the case with direction to firm to pay the Customs duty and applicable interest for regularization of the licence.			

23	Case No.:4/39/87-ALC1/2010	Party Name:SNF [INDIA] PVT. LTD.,	Meet No/Date:2/87-ALC1/2011 15.04.2011	Status: Deferred
	HQ File :01/87/050/00369/AM11/	RLA File :09/24/040/00407/AM11/	Lic.No/Date:0910044741 16.12.2010	Defer Date: 04.05.2011
	Decision: A Copy of application has already been forwarded to D/o C&PC on 01.02.2011. However, Technical Representative of D/o C&PC informed Committee that they still have not received the copy of application. Hence, it was decided to again forward a copy of application to D/o C&PC.			

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Case No.:5/39/87-ALC1/2010	Party Name:SNF [INDIA] PVT. LTD.,	Meet No/Date:2/87-ALC1/2011 15.04.2011	Status: Approved																																													
HQ File :01/87/050/00370/AM11/	RLA File :09/24/040/00419/AM11/	Lic.No/Date:0910044742 16.12.2010	Defer Date:																																													
Application: Request is for adhoc norms for following: <table><tr><th>Sl.No.</th><th>ITCHS Code</th><th>EXPORT ITEM</th><th>Qty</th><th>UOM</th><th>FOB/FOR (Rs.)</th><th>FOB (in Currency of realisation)</th></tr><tr><td>1</td><td>39069090</td><td>62/0- FLOSPERSE 3000</td><td>54000.000</td><td>K.G</td><td>2858992.50</td><td>61950.00 US\$</td></tr><tr><td></td><td></td><td></td><td></td><td>Total</td><td>2,858,992.50</td><td>61,950.00</td></tr></table> <table><tr><th>Sl.No.</th><th>ITCHS Code</th><th>IMPORT ITEM</th><th>Qty</th><th>UOM</th><th>CIF (Rs.)</th><th>CIF (Currency)</th><th>Limiting Factor (Value/Qty/Value & Qty)</th></tr><tr><td>1</td><td>29161100</td><td>Acrylic acid Liquid</td><td>16389.000</td><td>K.G</td><td>1663975.17</td><td>36055.80 US\$</td><td>Value & Qty</td></tr><tr><td></td><td></td><td>Sodium Hypo phosphite</td><td></td><td></td><td></td><td></td><td></td></tr></table>				Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)	1	39069090	62/0- FLOSPERSE 3000	54000.000	K.G	2858992.50	61950.00 US\$					Total	2,858,992.50	61,950.00	Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)	1	29161100	Acrylic acid Liquid	16389.000	K.G	1663975.17	36055.80 US\$	Value & Qty			Sodium Hypo phosphite					
Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)																																										
1	39069090	62/0- FLOSPERSE 3000	54000.000	K.G	2858992.50	61950.00 US\$																																										
				Total	2,858,992.50	61,950.00																																										
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)																																									
1	29161100	Acrylic acid Liquid	16389.000	K.G	1663975.17	36055.80 US\$	Value & Qty																																									
		Sodium Hypo phosphite																																														

2	28369000	Sodium Hypo Phosphite Powder	972.000	K.G	112144.50	2430.00 US\$	Value & Qty
				Total	1,776,119.67	38,485.80	

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/144/2005-PC.II dated 01.04.2011, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Flosperse 3000 (Sodium Polyacrylate Liquid Non Volatile Solids 44+/-2%)	1 kg	1. Acrylic Acid Liquid	0.3035 kg
		2. Sodium Hypo Phosphite	0.0180 kg

Case No.:7/39/87-ALC1/2010	Party Name:RAPID ENGINEERING CO.P.LTD.	Meet No/Date:2/87-ALC1/2011 15.04.2011	Status: Approved
HQ File :01/87/050/00372/AM11/	RLA File :05/24/040/00318/AM11/	Lic.No/Date:0510279687 16.12.2010	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39011090	61/0- Powder Coating Resin Resin	750000.000	K.G	91723125.00	1987500.00 US\$
				Total	91,723,125.00	1,987,500.00

Limiting Factor

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	(Value/Qty/Value & Qty)
1	39073010	EPOXIDE RESIN Compound of Epichlorohydrin and bisphenol-A	204000.000	K.G	32951100.00	714000.00 US\$	Qty
2	39079990	POLYESTER RESIN Saturated carboxylated polyester	213900.000	K.G	29614455.00	641700.00 US\$	Qty
3	29171990	MATT HARDNER Polycarboxylic acid with cyclic amidine	4650.000	K.G	1502183.00	32550.00 US\$	Qty
4	29109000	HARDNER -TGIC Curing Agent	4575.000	K.G	1689090.00	36600.00 US\$	Qty
5	28230010	TITANIUM DIOXIDE Rutile grade	63075.000	K.G	8732734.00	189225.00 US\$	Qty
6	29062990	BENZOIN Additives	6825.000	K.G	1259895.00	27300.00 US\$	Qty
7	39069090	RESIFLOW PV-88 Acrylic Polymer	1350.000	K.G	373815.00	8100.00 US\$	Qty
				Total	76,123,272.00	1,649,475.00	

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/17/2011-PC.II dated 01.04.2011, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Powder Coating Resin	1 kg	1. Epoxide Resin	0.2720 kg
		2. Polyester Resin	0.2852 kg
		3. Matt Hardener	0.0062 kg
		4. Hardner-TGIC	0.0061 kg
		5. Titanium Dioxide	0.0841 kg
		6. Benzoin	0.0091 kg
		7. Resiflow PV-88 (Acrylic Polymer)	0.0018 kg

26	Case No.:8/39/87-ALC1/2010	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:2/87-ALC1/2011 15.04.2011	Status: Approved
	HQ File :01/87/050/00373/AM11/	RLA File :17/24/040/00111/AM09/	Lic.No/Date:1710003618 16.12.2010	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39072090	62/0- POLYETHYLENE GLYCOL 6000 (White to off white flakes)	25.000	M.T	2663650.00	41750.00 EURO
				Total	2,663,650.00	41,750.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	29101000	ETHYLENE OXIDE (Colourless clear liquid)	24.812	M.T	1687254.00	26446.00 EURO	
				Total	1,687,254.00	26,446.00	

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/103/2005-PC.II dated 01.04.2011, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Polyethylene Glycol 6000	1 kg	Ethylene Oxide	0.99248 kg

Case No.: 9/39/87-ALC1/2010	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:2/87-ALC1/2011 15.04.2011	Status: Approved
HQ File :01/87/050/00374/AM11/	RLA File :17/24/040/00152/AM08/	Lic.No/Date:1710003623 20.12.2010	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39072000	62/0- POLYETHYLENE GLYCOL 400 (PRODUCT 400) (Colourless clear liquid)	98.000	M.T	8140370.00	181300.00 US\$
				Total	8,140,370.00	181,300.00

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	29059000	DIETHYLENE GLYCOL (Colourless liquid)	25.941	M.T	1556683.00	34670.00 US\$	
2	29101000	ETHYLENE OXIDE (Colourless clear liquid)	72.021	M.T	5185501.00	115490.00 US\$	
				Total	6,742,184.00	150,160.00	

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/103/2005-PC.II dated 01.04.2011, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Product 400 (Polyethylene Glycol 400)	1 kg	1. Diethylene Glycol	0.2647 kg
		2. Ethylene Oxide	0.7349 kg

Case No.: 10/39/87-ALC1/2010	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:2/87-ALC1/2011 15.04.2011	Status: Approved
HQ File :01/87/050/00375/AM11/	RLA File :17/24/040/00166/AM08/	Lic.No/Date:1710003625 21.12.2010	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39072090	62/0- POLYETHYLEN GLYCOL 12000 SCAGLIE (White to off White Flakes)	40.000	M.T	3186000.00	54000.00 EURO
				Total	3,186,000.00	54,000.00

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	29101000	ETHYLENE OXIDE (Colourless clear liquid)	39.648	M.T	2378880.00	40320.00 EURO	
2	29059000	DIETHYLENE GLYCOL (Colourless liquid)	0.352	M.T	15871.00	269.00 EURO	
				Total	2,394,751.00	40,589.00	

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/103/2005-PC.II dated 01.04.2011, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Polyethylene Glycol 12000 Scagile	1 kg	1. Ethylene Oxide	0.9912 kg
		2. Diethylene Glycol	0.0088 kg

Case No.: 11/39/87-ALC1/2010	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:2/87-ALC1/2011 15.04.2011	Status: Approved
HQ File :01/87/050/00376/AM11/	RLA File :17/24/040/00019/AM09/	Lic.No/Date:1710003628 21.12.2010	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39072000	62/0- PRODUCT 400 (POLYETHYLENE GLYCOL 400) (Colourless clear liquid)	60.000	M.T	4320000.00	108000.00 US\$
				Total	4,320,000.00	108,000.00

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	29059000	DIETHYLENE GLYCOL (Colourless liquid)	15.882	M.T	921160.00	23029.00 US\$	
2	29101000	ETHYLENE OXIDE (Colourless clear liquid)	44.094	M.T	2733840.00	68346.00 US\$	
				Total	3,655,000.00	91,375.00	

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/103/2005-PC.II dated 01.04.2011, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Product 400 (Polyethylene Glycol 400)	1 kg	1. Diethylene Glycol	0.2647 kg
		2. Ethylene Oxide	0.7349 kg

Case No.: 12/39/87-ALC1/2010	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:2/87-ALC1/2011 15.04.2011	Status: Approved
HQ File :01/87/050/00377/AM11/	RLA File :17/24/040/00044/AM10/	Lic.No/Date:1710003629 21.12.2010	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39072090	62/0- PV-20 (POLYETHYLENE GLYCOL 20000) (Off white to pale yellowish flakes)	34.000	M.T	2961910.00	64600.00 US\$
				Total	2,961,910.00	64,600.00

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	29101000	ETHYLENE OXIDE (Colourless Clear Liquid)	33.847	M.T	2301624.15	50199.00 US\$	
				Total	2,301,624.15	50,199.00	

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/103/2005-PC.II dated 01.04.2011, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
PV-20 (Polyethylene Glycol 20000)	1 kg	Ethylene Oxide	0.9955 kg

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31	Case No.:9/44/87-ALC1/2010	Party Name:TECHNOVA IMAGING SYSTEMS PVT. LTD.,	Meet No/Date:2/87-ALC1/2011 15.04.2011	Status: Deferred
	HQ File :01/87/050/00415/AM11/	RLA File :03/95/040/00634/AM11/	Lic.No/Date:0310607236 21.12.2010	Defer Date:04.05.2011
	Decision: Reply received from firm and sent to D/o C&PC on 24.03.2011. Comments awaited.			

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Case No.:3/41/87-ALC1/2010	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:2/87-ALC1/2011 15.04.2011	Status: Approved
HQ File :01/87/050/00381/AM11/	RLA File :17/24/040/00123/AM08/	Lic.No/Date:1710003644 23.12.2010	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39072000	62/0- POLYETHYLENE GLYCOL 400 (PRODUCT 400)	56.000	M.T	4651640.00	103600.00 US\$
				Total	4,651,640.00	103,600.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	29059000	DIETHYLENE GLYCOL	14.823	M.T	891265.00	19850.00 US\$	
2	29101000	ETHYLENE OXIDE	41.155	M.T	2963400.00	66000.00 US\$	
				Total	3,854,665.00	85,850.00	

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/103/2005-PC.II dated

01.04.2011, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Product 400 (Polyethylene Glycol 400)	1 kg	1. Diethylene Glycol	0.2647 kg
		2. Ethylene Oxide	0.7349 kg

Case No.:17/44/87-ALC1/2010	Party Name:AAKASH PLASTOPACK PVT.LTD.,	Meet No/Date:2/87-ALC1/2011 15.04.2011	Status: Approved
HQ File :01/87/050/00423/AM11/	RLA File :52/24/040/00038/AM11/	Lic.No/Date:5210033072 23.12.2010	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39203090	63/0- PVC FOOD GRADE FLEXIBLE FILM, (ANTISTATIC/TRANSPARENT, COLOURED/NOT COLOURED, PRINTED/NOT PRINTED).	300000.000	K.G	34612500.00	750000.00 US\$
				Total	34,612,500.00	750,000.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39042110	PVC RESIN	286620.000	K.G	17195767.00	372606.00 US\$	Value & Qty
2	38123010	TIN STABILIZER	10410.000	K.G	4323794.00	93690.00 US\$	Value & Qty
3	39039090	PVC PROCESSING AID	4530.000	K.G	679420.00	14722.00 US\$	Value & Qty
4	39039090	PVC IMPACT MODIFIER	27510.000	K.G	4316594.00	93534.00 US\$	Value & Qty
5	29173920	DI-OCTYL PHTHALATE	15930.000	K.G	1617373.00	35046.00 US\$	Value & Qty
				Total	28,132,948.00	609,598.00	

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/111/2005-PC.II dated 05.04.2011, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
PVC Food Grade Flexible Film (Antistatic/Transparent, Coloured/Not Coloured, Printed/Not Printed)	1 kg	1. PVC Resin	0.9554 kg
		2. Tin Stabilizer	0.0347 kg
		3. PVC Processing Aid	0.0151 kg
		4. PVC Impact Modifier	0.0917 kg
		5. Di-Octyl Phthalate	0.0531 kg

Case No.:11/41/87-ALC1/2010	Party Name:AMIAITIT FIBERGLASS INDUSTRIES INDIA PVT.LTD.,	Meet No/Date:2/87-ALC1/2011 15.04.2011	Status: Approved
HQ File :01/87/050/00389/AM11/	RLA File :17/24/040/00030/AM11/	Lic.No/Date:1710003663 30.12.2010	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39173990	63/0- GRP Pipe with Coupling (Dia 500mm:PN32:SN10000)-Total Weight 29865.00 Kg +/- 2%	814.200	Meter	4185769.63	95131.13 US\$

2	39173990	63/0- GRP Pipe with Coupling (Dia 800mm:PN16:SN10000)- Total Weight 38096.00 Kg +/- 2%	424.800	Meter	3516188.54	79913.38 US\$
3	39173990	63/0- GRP Pipe (Dia 500mm:PN32:SN10000)- Total Weight 367.00 Kg +/- 2%	10.600	Meter	103797.32	2359.03 US\$
4	39173990	63/0- GRP Pipe (Dia 800mm:PN16:SN10000)- Total Weight 1576.00 Kg +/- 2%	18.400	Meter	306886.98	6974.70 US\$
5	39174000	63/0- GRP Coupling (Dia 500mm:PN32:SN10000)- Total Weight 99.00 Kg +/- 2%	4.000	Number	16612.64	377.56 US\$
6	39174000	63/0- GRP Coupling (Dia 800mm:PN16:SN10000)- Total Weight 190.00 Kg +/- 2%	4.000	Number	26241.60	596.40 US\$
				Total	8,155,496.71	185,352.20

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	70191200	Roving (of any make, Grade, type or Specification)	27381.890	K.G	1336162.49	29758.63 US\$	Value & Qty
2	54023300	Polyester Filament Yarn (HT First quality product 36776A 1000/192/CLR Type 811 APO 15-33 LB or Any Other Grade, Make, Type, Specification)	488.926	K.G	135449.39	3016.69 US\$	Value & Qty
3	56081900	Polyrelease Film	110.823	K.G	9702.89	216.10 US\$	Value & Qty
4	70193100	Surface Mat (M 524 -ECR 25A Or M 524-C64 or any other Grade, Make, type , specification)	159.182	K.G	69185.51	1540.88 US\$	Value & Qty
5	56081900	Polyester Netting 153A91D0127 2.5 x 1.6 Leno Polyester Netting or 153A91D0242 2.5 x 1.6 Leno Polyester Netting or any other Grade, make ,Type ,Specification)	71.741	K.G	36528.40	813.55 US\$	Value & Qty
6	39079120	Resin (EPS-1 or any other make, grade, type or specification)	22078.376	K.G	1462196.35	32565.62 US\$	Value & Qty
						1520.90	

7	25051012	Silica Sand	21727.073	K.G	68288.41	US\$	Value & Qty
8	38151900	Accelerator (NL-53 or any other grade, make ,type ,specification)	51.286	K.G	31316.84	697.48 US\$	Value & Qty
9	29096000	Andonox, Butanox OR Trigonox (M-50, or any other Grade Make type or specification)	534.854	K.G	68202.21	1518.98 US\$	Value & Qty
10	29025000	Styrene	1095.035	K.G	98825.79	2201.02 US\$	Value & Qty
				Total	3,315,858.28	73,849.85	

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/103/2005-PC.II dated 01.04.2011, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
1. GRP Pipe with Coupling (Dia 500 mm:PN32:SN 10000)	1 kg	1. Fiberglass Roving 2. Polyester Filament Yarn 3. Polyrelease Film 4. Surface Mat 5. Polyester Netting 6. Unsaturated Polyester Resin 7. Silica Sand 8. Accelerator 9. Andonox /Butanox/Trigonox 10. Styrene	0.5123 kg 0.0095 kg 0.0025 kg 0.0028 kg 0.0012 kg 0.3445 kg 0.1505 kg 0.0007 kg 0.0083 kg 0.0171 kg
2. GRP Pipe with Coupling (Dia 800 mm:PN16:SN 10000)	1 kg	1. Fiberglass Roving 2. Polyester Filament Yarn 3. Polyrelease Film 4. Surface Mat 5. Polyester Netting 6. Unsaturated Polyester Resin 7. Silica Sand	0.2968 kg 0.0050 kg 0.0008 kg 0.0018 kg 0.0008 kg 0.2916 kg 0.4308 kg

		8. Accelerator	0.0007 kg
		9. Andonox /Butanox/Trigonox	0.0070 kg
		10. Styrene	0.0144 kg
3. GRP Pipe (Dia 500 mm:PN32:SN 10000)	1 kg	1. Fiberglass Roving	0.5152 kg
		2. Polyester Filament Yarn	0.0101 kg
		3. Polyrelease Film	0.0013 kg
		4. Surface Mat	0.0028 kg
		5. Polyester Netting	0.0013 kg
		6. Unsaturated Polyester Resin	0.3445 kg
		7. Silica Sand	0.1467 kg
		8. Accelerator	0.0005 kg
		9. Andonox /Butanox/Trigonox	0.0086 kg
		10. Styrene	0.0177 kg
4. GRP Pipe (Dia 800 mm:PN16:SN 10000)	1 kg	1. Fiberglass Roving	0.2908 kg
		2. Polyester Filament Yarn	0.0052 kg
		3. Polyrelease Film	0.0008 kg
		4. Surface Mat	0.0018 kg
		5. Polyester Netting	0.0008 kg
		6. Unsaturated Polyester Resin	0.2890 kg
		7. Silica Sand	0.4389 kg
		8. Accelerator	0.0005 kg
		9. Andonox /Butanox/Trigonox	0.0072 kg
		10. Styrene	0.0144 kg
5. GRP Coupling (Dia 500 mm:PN32:SN 10000)	1 kg	1. Fiberglass Roving	0.4540 kg
		2. Polyester Filament Yarn	0.0002 kg
		3. Polyrelease Film	0.0223 kg
		4. Surface Mat	0.0012 kg
		5. Polyester Netting	0.0006 kg
		6. Unsaturated Polyester Resin	0.3365 kg

		7. Silica Sand	0.2107 kg
		8. Accelerator	0.0033 kg
		9. Andonox /Butanox/Trigonox	0.0033 kg
		10. Styrene	0.0135 kg
6. GRP Coupling (Dia 800 mm:PN16:SN 10000)	1 kg	1. Fiberglass Roving	0.4240 kg
		2. Polyester Filament Yarn	0.0002 kg
		3. Polyrelease Film	0.0005 kg
		4. Surface Mat	0.0011 kg
		5. Polyester Netting	0.0005 kg
		6. Unsaturated Polyester Resin	0.3450 kg
		7. Silica Sand	0.2582 kg
		8. Accelerator	0.0034 kg
		9. Andonox /Butanox/Trigonox	0.0034 kg
		10. Styrene	0.0137 kg

35	Case No.:12/41/87-ALC1/2010	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:2/87-ALC1/2011 15.04.2011	Status: Deferred
	HQ File :01/87/050/00390/AM11/	RLA File :17/24/040/00050/AM09/	Lic.No/Date:1710003675 31.12.2010	Defer Date: 04.05.2011
	Decision: A Copy of application has already been forwarded to D/o C&PC on 04.02.2011. However, Technical Representative of D/o C&PC informed Committee that they still have not received the copy of application. Hence, it was decided to again forward a copy of application to D/o C&PC.			

36	Case No.:4/45/87-ALC1/2010	Party Name:INDIA GLYCOLS LTD.,	Meet No/Date:2/87-ALC1/2011 15.04.2011	Status: Deferred
	HQ File :01/87/050/00431/AM11/	RLA File :05/23/040/00275/AM11/	Lic.No/Date:0510282626 31.01.2011	Defer Date:04.05.2011
	Decision: A copy of application forwarded to D/o C&PC on 15.02.2011 and 28.03.2011. Comments awaited.			

37	Case No.:3/45/87-ALC1/2010	Party Name:SPECIALITY POLYMERS PVT. LTD., NO.1, NAVARANG	Meet No/Date:2/87-ALC1/2011 15.04.2011	Status: Deferred
	HQ File :01/87/050/00430/AM11/	RLA File :03/95/040/00811/AM11/	Lic.No/Date:0310613539 01.02.2011	Defer Date:04.05.2011
	Decision: D/L No. 46011/16/2011-PC.II dated 18.04.2011 issued by D/o C&PC to firm. Reminder with a copy of D/L may be issued to firm by DGFT giving 15 days time for submission of information.			

38	Case No.:1/48/87-ALC1/2010	Party Name:SPECIALITY POLYMERS PVT. LTD., NO.1, NAVARANG	Meet No/Date:2/87-ALC1/2011 15.04.2011	Status: Deferred
	HQ File :01/87/050/00465/AM11/	RLA File :03/95/040/00812/AM11/	Lic.No/Date:0310613532 01.02.2011	Defer Date:04.05.2011
	Decision: D/L No. 46011/16/2011-PC.II dated 18.04.2011 issued by D/o C&PC to firm. Reminder with a copy of D/L may be issued to firm by DGFT giving 15 days time for submission of information.			

	Case No.:2/46/87-ALC1/2010	Party Name:SNF [INDIA] PVT. LTD.,	Meet No/Date:2/87-ALC1/2011 15.04.2011	Status: Approved
	HQ File :01/87/050/00436/AM11/	RLA File :09/24/040/00494/AM11/	Lic.No/Date:0910045400 03.02.2011	Defer Date:
	Application: Request is for adhoc norms for following:			

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39069090	62/0- FLOSPERSE 7005	36000.000	K.G	1625292.00	36360.00 US\$
				Total	1,625,292.00	36,360.00

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	29161100	Acrylic acid Liquid	10926.000	K.G	1096096.32	24037.20 US\$	Value & Qty
2	28369000	Sodium Hypo phosphite Powder	648.000	K.G	73872.00	1620.00 US\$	Value & Qty
				Total	1,169,968.32	25,657.20	

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/144/2005-PC.II dated 01.04.2011, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Flosperse 7005 (Sodium Polyacrylate Liquid Non Volatile Solids 44+/-2%)	1 kg	1. Acrylic Acid	0.3035 kg
		2. Sodium Hypo Phosphite	0.0180 kg

Case No.:3/46/87-ALC1/2010	Party Name:SNF [INDIA] PVT. LTD.,	Meet No/Date:2/87-ALC1/2011 15.04.2011	Status: Approved
HQ File :01/87/050/00437/AM11/	RLA File :09/24/040/00492/AM11/	Lic.No/Date:0910045401 03.02.2011	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39069090	62/0- FLOSPERSE 3000	33000.000	K.G	1475100.00	33000.00 US\$
				Total	1,475,100.00	33,000.00

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	29161100	Acrylic acid Liquid	10015.500	K.G	1004754.96	22034.10 US\$	Value & Qty
2	28369000	Sodium Hypo phosphite Powder	594.000	K.G	67716.00	1485.00 US\$	Value & Qty
				Total	1,072,470.96	23,519.10	

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/144/2005-PC.II dated 01.04.2011, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Flospers 3000 (Sodium Polyacrylate Liquid Non Volatile Solids 44+/-2%)	1 kg	1. Acrylic Acid Liquid	0.3035 kg
		2. Sodium Hypo Phosphite	0.0180 kg

Case No.:11/48/87-ALC1/2010

Party Name:MOTIBA SILICONE PVT.
LTD.

Meet No/Date:2/87-ALC1/2011
15.04.2011

Status: Deferred

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HQ File :01/87/050/00475/AM11/

RLA File :03/95/040/00864/AM11/

Lic.No/Date:0310614173
03.02.2011

Defer Date:04.05.2011

Decision: Deficiency letter issued to firm by DGFT on 10.03.2011, followed by reminder on 28.03.2011 giving 15 days time for submission of information. Reply awaited from the firm.

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Case No.:22/46/87-ALC1/2010

Party Name:SNF [INDIA] PVT. LTD.,

Meet No/Date:2/87-ALC1/2011
15.04.2011Status:
Approved

HQ File :01/87/050/00456/AM11/

RLA File :09/24/040/00493/AM11/

Lic.No/Date:0910045478
08.02.2011

Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)	
1	39069090	62/0- FLOSPERSE 3290 D	36000.000	K.G	1367820.00	30600.00 US\$	
				Total	1,367,820.00	30,600.00	

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	29161100	Acrylic acid Liquid	9846.000	K.G	987750.72	21661.20 US\$	Value & Qty
2	28369000	Sodium Hypo phosphite Powder	648.000	K.G	73872.00	1620.00 US\$	Value & Qty
				Total	1,061,622.72	23,281.20	

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/144/2005-PC.II dated 01.04.2011, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
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	Flosperse 3290 D (Sodium Polyacrylate Liquid Non Volatile Solids 40+/-2%)	1 kg	1. Acrylic Acid Liquid	0.2735 kg
			2. Sodium Hypo Phosphite	0.0180 kg

43	Case No.:8/51/87-ALC1/2010	Party Name:KALPENA INDUSTRIES LIMITED,	Meet No/Date:2/87-ALC1/2011 15.04.2011	Status: Deferred
	HQ File :01/87/050/00502/AM11/	RLA File :03/94/040/00970/AM11/	Lic.No/Date:0310615468 10.02.2011	Defer Date:04.05.2011
	Decision: A copy of application forwarded to D/o C&PC on 16.03.2011. Comments awaited.			

44	Case No.:9/51/87-ALC1/2010	Party Name:KALPENA INDUSTRIES LIMITED,	Meet No/Date:2/87-ALC1/2011 15.04.2011	Status: Deferred
	HQ File :01/87/050/00503/AM11/	RLA File :03/94/040/00971/AM11/	Lic.No/Date:0310615461 10.02.2011	Defer Date:04.05.2011
	Decision: A copy of application forwarded to D/o C&PC on 16.03.2011. Comments awaited.			

	Case No.:10/48/87-ALC1/2010	Party Name:SNF [INDIA] PVT. LTD.,	Meet No/Date:2/87-ALC1/2011 15.04.2011	Status: Approved
	HQ File :01/87/050/00474/AM11/	RLA File :09/24/040/00525/AM11/	Lic.No/Date:0910045579 17.02.2011	Defer Date:
	Application: Request is for adhoc norms for following:			

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39069090	62/0- FLOSPERSE 3290 D	54000.000	K.G	2067795.00	45900.00 US\$
				Total	2,067,795.00	45,900.00

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	29161100	Acrylic acid Liquid	14769.000	K.G	1492998.21	32491.80 US\$	Value & Qty
2	28369000	Sodium Hypo phosphite Powder	972.000	K.G	111658.50	2430.00 US\$	Value & Qty
				Total	1,604,656.71	34,921.80	

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/144/2005-PC.II dated 01.04.2011, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Flosperse 3290 D (Sodium Polyacrylate Liquid Non Volatile Solids 40+/-2%)	1 kg	1. Acrylic Acid Liquid	0.2735 kg
		2. Sodium Hypo Phosphite	0.0180 kg

Case No.:14/48/87-ALC1/2010	Party Name:MARUTI TECHNO RUBBER PVT.LTD.	Meet No/Date:2/87-ALC1/2011 15.04.2011	Status: Approved
HQ File :01/87/050/00478/AM11/	RLA File :05/24/040/00377/AM11/	Lic.No/Date:0510284314 21.02.2011	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	40550000	63/0- EXPANSION & CONTRACTION JOINT MADE OUT OF PVC NITRILE BLEND TC HEAT RESISTANT	180000.000	K.G	12734927.00	282998.00 US\$
				Total	12,734,927.00	282,998.00

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	39042110	PVC Resin TC Suspension Grade Quality Standard	25200.000	K.G	1077300.00	23940.00 US\$	Value & Qty
2	40025900	Nitrile Butadiene Rubber (NBR) Heat Resistant Quality Standard	59220.000	K.G	8794170.00	195426.00 US\$	Value & Qty
3	38123010	Rubber Chemicals & Accelerators Non Staining Quality Standard	2880.000	K.G	218880.00	4864.00 US\$	Value & Qty
4	29173920	DOP Softener Quality Standard	56700.000	K.G	794203.00	17649.00 US\$	Value & Qty
				Total	10,884,553.00	241,879.00	

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/14/2008-PC.II dated 05.04.2011, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Expansion & Contraction Joint made out of PVC Nitrile Blend	1 kg	1. PVC Resin (Suspension Grade)	0.140 kg
		2. Nitrile Butadiene Rubber (NBR)	0.329 kg
		3. Di Octyl Phthalate	0.315 kg
		4. Rubber Chemicals & Accelerators	0.016 kg

Case No.:18/48/87-ALC1/2010	Party Name:VEEKAY POLYCOATS LTD.	Meet No/Date:2/87-ALC1/2011 15.04.2011	Status: Approved
HQ File :01/87/050/00482/AM11/	RLA File :05/24/040/00395/AM11/	Lic.No/Date:0510284351 21.02.2011	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39205900	63/0- SINGLE LAYER PVC SHEETING (THICKNESS 0.06MM TO 0.60MM)	200000.000	K.G	20000000.00	442000.00 US\$
				Total	20,000,000.00	442,000.00

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	39046900	PVC RESIN	120600.000	K.G	7204041.00	156780.00 US\$	Value & Qty
2	29173920	PVC PLASTICIZER	74200.000	K.G	6137082.00	133560.00 US\$	Value & Qty
3	29173920	PVC STABILIZER	5000.000	K.G	1838000.00	40000.00 US\$	Value & Qty
4	28230009	PROCESSING AID/ IMPACT MODIFIER	5000.000	K.G	689250.00	15000.00 US\$	Value & Qty
5	28230009	PIGMENTS	5000.000	K.G	689250.00	15000.00 US\$	Value & Qty
6	29142200	SOLVENT (CYCLOHEXANONE / MEK / MIBK)	4000.000	K.G	367600.00	8000.00 US\$	Value & Qty
				Total	16,925,223.00	368,340.00	

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/28/2011-PC.II dated 05.04.2011, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Single Layer PVC Sheeting (Thickness 0.06 mm to 0.60 mm)	1 kg	1. PVC Resin	0.603 kg
		2. PVC Plasticizer	0.371 kg
		3. PVC Stabilizer	0.025 kg
		4. Processing Aid/Impact Modifier	0.025 kg
		5. Pigments	0.025 kg

Case No.:12/51/87-ALC1/2010	Party Name:VISION PRODUCTS (P) LTD	Meet No/Date:2/87-ALC1/2011 15.04.2011	Status: Approved
HQ File :01/87/050/00506/AM11/	RLA File :34/24/040/00276/AM11/	Lic.No/Date:3410029545 08.03.2011	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)	
1	39075000	62/0- LONG OIL SOYA ALKYD RESIN 80%	185000.000	K.G	11952850.00	262123.90 US\$	
				Total	11,952,850.00	262,123.90	

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	38231119	SOYA FATTY ACID/Oleic Acid	74000.000	K.G	3811000.00	83574.56 US\$	Value & Qty

2	29054200	PENTAERTHRITOL	29600.000	K.G	1885224.00	41342.63 US\$	Value & Qty
3	29173500	PHTHALIC ANHYDRIDE	55500.000	K.G	3073590.00	67403.29 US\$	Value & Qty
4	29024400	MIX XYLENE	2775.000	K.G	122932.50	2695.89 US\$	Value & Qty
5	27101990	SOLVENT OIL :- (a) White Spirit - ITC HS Code No. 32129010 (b) OCS CUT - ITC HS Code No.38140010 (c) MTO :- ITC HS Code No. 27101990 (d) SLOP OIL - ITC HS Code No. 38256900 (e) TURPRNTINE SUBSTITUTE - ITC HS Code No. 38059090	34909.500	K.G	1450140.63	31801.33 US\$	Value & Qty
				Total	10,342,887.13	226,817.70	

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/88/2008-PC.II dated 07.04.2011, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Long Oil Soya Alkyd Resin 80%	1 kg	1. Soya Fatty Acid	0.4000 kg
		2. Pentaerthritol	0.1600 kg
		3. Phthalic Anhydride	0.3000 kg
		4. Mix Xylene	0.0150 kg
		5. Solvent Oil (White Spirit/OCS Cut/MTO/SLOP Oil Turpentine Substitute)	0.1887 kg

Case No.:13/51/87-ALC1/2010

Party Name:VISION PRODUCTS (P) LTD

Meet No/Date:2/87-ALC1/2011
15.04.2011

Status:
Approved

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39075000	62/0- LONG OIL SOYA ALKYD RESIN 70%	80000.000	K.G	5147787.20	112030.19 US\$
				Total	5,147,787.20	112,030.19

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	38231119	SOYA FATTY ACID \ OLEIC ACID - itc hs code no. 38231200	29704.000	K.G	1633720.00	35554.30 US\$	Value & Qty
2	29054200	GLYCERINE OR PENTAERTHRITOL	12800.000	K.G	576000.00	12535.36 US\$	Value & Qty
3	29173500	PHTHALIC ANHYDRIDE	16008.000	K.G	1088544.00	23689.75 US\$	Value & Qty
4	29024400	MIX XYLENE	1680.000	K.G	109200.00	2376.50 US\$	Value & Qty
5	27101990	SOLVENT OIL :- (a) White Spirit - ITC HS Code No. 32129010 (b) OCS CUT - ITC HS Code No.38140010 (c) MTO :- ITC HS Code No. 27101990 (d) SLOP OIL - ITC HS Code No. 38256900 (e) TURPRNTINE SUBSTITUTE - ITC HS Code No. 38059090	24400.000	K.G	1024800.00	22302.50 US\$	Value & Qty
6	29171400	MALEIC ANHYDRIDE	518.400	K.G	44064.00	958.96 US\$	Value & Qty
				Total	4,476,328.00	97,417.37	

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/88/2008-PC.II dated 07.04.2011, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Long Oil Soya Alkyd	1 kg	1. Soya Fatty Acid/Oliec Acid	0.371 kg

	Resin 70%	2. Glycerin/Pentaerthritol	0.160 kg
		3. Phthalic Anhydride	0.200 kg
		4. Mix Xylene	0.0210 kg
		5. Solvent Oil (White Spirit/OCS Cut/MTO/SLOP Oil/Turpentine Substitute)	0.305 kg
		6. Maleic Anhydride	0.006 kg

50	Case No.:14/51/87-ALC1/2010	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:2/87-ALC1/2011 15.04.2011	Status: Deferred
	HQ File :01/87/050/00508/AM11/	RLA File :08/24/040/00376/AM11/	Lic.No/Date:0810097062 09.03.2011	Defer Date:04.05.2011
	Decision: A copy of application forwarded to D/o C&PC on 07.04.2011. Comments awaited.			

51	Case No.:15/51/87-ALC1/2010	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:2/87-ALC1/2011 13.04.2011	Status: Deferred
	HQ File :01/87/050/00509/AM11/	RLA File :08/24/040/00377/AM11/	Lic.No/Date:0810097063 09.03.2011	Defer Date:04.05.2011
	Decision: A copy of application forwarded to D/o C&PC on 07.04.2011. Comments awaited.			

52	Case No.:18/51/87-ALC1/2010	Party Name:TIJARIA POLYPIPES LTD.	Meet No/Date:2/87-ALC1/2011 15.04.2011	Status: Deferred
	HQ File :01/87/050/00512/AM11/	RLA File :13/24/040/00039/AM11/	Lic.No/Date:1310034846 14.03.2011	Defer Date:04.05.2011
	Decision: D/L No. 46011/14/2011-PC.II dated 08.04.2011 issued by D/o C&PC to firm. Reminder with a copy of D/L			

may be issued to firm by DGFT giving 15 days time for submission of information.

Case No.:20/51/87-ALC1/2010	Party Name:ARMOR PLAST LTD.,	Meet No/Date:2/87-ALC1/2011 15.04.2011	Status: Approved
HQ File :01/87/050/00514/AM11/	RLA File :07/24/040/00506/AM11/	Lic.No/Date:0710078032 14.03.2011	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39239090	63/0- TRAP CHAMBER 314560 NOS	4089.280	K.G	1557072.00	34601.60 US\$
2	39239090	63/0- REAL SEAL CAP314560 NOS	1635.710	K.G	3114144.00	69203.20 US\$
				Total	4,671,216.00	103,804.80

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	39269099	PC BAYER RX2530 451118	6011.360	K.G	1286362.40	27964.40 US\$	Value & Qty
				Total	1,286,362.40	27,964.40	

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/20/2011-PC.II dated 07.04.2011, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Trap Chamber/Rear Seal Cap	1 kg	Relevant Polycarbonate Resin	1.05 kg/kg content in the export product

54	Case No.:21/51/87-ALC1/2010	Party Name:SERVEWELL HOUSEHOLD APPLIANCES	Meet No/Date:2/87-ALC1/2011 15.04.2011	Status: Deferred
	HQ File :01/87/050/00515/AM11/	RLA File :24/24/040/00020/AM11/	Lic.No/Date:2410031153 14.03.2011	Defer Date:04.05.2011
	Decision: A copy of application forwarded to D/o C&PC on 25.03.2011. Comments awaited.			

55	Case No.:1/2/87-ALC1/2011	Party Name:BULK LIQUID SOLUTIONS PVT LTD	Meet No/Date:2/87-ALC1/2011 15.04.2011	Status: Deferred
	HQ File :01/87/050/00001/AM12/	RLA File :07/24/040/00502/AM11/	Lic.No/Date:0710078052 15.03.2011	Defer Date: 11.05.2011
	Decision: A copy of application forwarded to D/o C&PC on 07.04.2011. Comments awaited.			

56	Case No.:5/2/87-ALC1/2011	Party Name:ALOK MASTERBATCHES LTD.,	Meet No/Date:2/87-ALC1/2011 15.04.2011	Status: Deferred
	HQ File :01/87/050/00537/AM11/	RLA File :05/23/040/00332/AM11/	Lic.No/Date:0510286555 22.03.2011	Defer Date: 11.05.2011
	Decision: A copy of application forwarded to D/o C&PC on 07.04.2011. Comments awaited.			

57	Case No.:6/2/87-ALC1/2011	Party Name:SAKATA INX (INDIA) LTD.	Meet No/Date:2/87-ALC1/2011 15.04.2011	Status: Deferred
	HQ File :01/87/050/00538/AM11/	RLA File :05/24/040/00355/AM11/	Lic.No/Date:0510286556 22.03.2011	Defer Date: 11.05.2011
	Decision: A copy of application forwarded to D/o C&PC on 07.04.2011. Comments awaited.			

58	Case No.:7/2/87-ALC1/2011	Party Name:PARABOLIC DRUGS LTD.,	Meet No/Date:2/87-ALC1/2011 15.04.2011	Status: Deferred
	HQ File :01/87/050/00539/AM11/	RLA File :05/24/040/00301/AM10/	Lic.No/Date:0510286668 23.03.2011	Defer Date: 11.05.2011
	Decision: A copy of application forwarded to D/o C&PC on 07.04.2011. Comments awaited.			

59	Case No.:2/2/87-ALC1/2011	Party Name:V.K.A. POLYMERS PRIVATE LIMITED	Meet No/Date:2/87-ALC1/2011 15.04.2011	Status: Deferred
	HQ File :01/87/050/00002/AM12/	RLA File :32/24/040/00061/AM11/	Lic.No/Date:3210047417 24.03.2011	Defer Date: 11.05.2011
	Decision: A copy of application forwarded to D/o C&PC on 07.04.2011. Comments awaited.			

60	Case No.:9/2/87-ALC1/2011	Party Name:ASHIRVAD PIPES PVT LTD.,	Meet No/Date:2/87-ALC1/2011 15.04.2011	Status: Deferred
	HQ File :01/87/050/00541/AM11/	RLA File :07/24/040/00526/AM11/	Lic.No/Date:0710078306 25.03.2011	Defer Date: 11.05.2011
	Decision: Copy of application may be obtained from RLA. A D.O. letter may be sent from DDG(IS) to concerned RLA for sending the application expeditiously.			

61	Case No.:10/2/87-ALC1/2011	Party Name:ASHIRVAD PIPES PVT LTD.,	Meet No/Date:2/87-ALC1/2011 15.04.2011	Status: Deferred
	HQ File :01/87/050/00542/AM11/	RLA File :07/24/040/00524/AM11/	Lic.No/Date:0710078308 25.03.2011	Defer Date: 11.05.2011
	Decision: Copy of application may be obtained from RLA. A D.O. letter may be sent from DDG(IS) to concerned RLA for sending the application expeditiously.			

	Case No.:11/2/87-ALC1/2011	Party Name:ASHIRVAD PIPES PVT LTD.,	Meet No/Date:2/87-ALC1/2011 15.04.2011	Status: Deferred
	HO File :01/87/050/00543/AM11/	RLA File :07/24/040/00525/AM11/	Lic No/Date:0710078309	Defer Date:

62			25.03.2011	11.05.2011
Decision: Copy of application may be obtained from RLA. A D.O. letter may be sent from DDG(IS) to concerned RLA for sending the application expeditiously.				

63	Case No.:12/2/87-ALC1/2011	Party Name:ASHIRVAD PIPES PVT LTD.,	Meet No/Date:2/87-ALC1/2011 15.04.2011	Status: Deferred
	HQ File :01/87/050/00544/AM11/	RLA File :07/24/040/00522/AM11/	Lic.No/Date:0710078310 25.03.2011	Defer Date: 11.05.2011
	Decision: Copy of application may be obtained from RLA. A D.O. letter may be sent from DDG(IS) to concerned RLA for sending the application expeditiously.			

	Case No.:8/2/87-ALC1/2011	Party Name:DSM ENGINEERING PLASTICS (INDIA) PVT. LTD	Meet No/Date:2/87-ALC1/2011 15.04.2011	Status: Approved																				
	HQ File :01/87/050/00540/AM11/	RLA File :31/24/040/00262/AM11/	Lic.No/Date:3110047601 29.03.2011	Defer Date:																				
	Application: Request is for adhoc norms for following: <table><tr><th>Sl.No.</th><th>ITCHS Code</th><th>EXPORT ITEM</th><th>Qty</th><th>UOM</th><th>FOB/FOR (Rs.)</th><th>FOB (in Currency of realisation)</th></tr><tr><td>1</td><td>39081010</td><td>63/0- AKULON K225 KS NATURAL UNFILLED FLAME RETARDANT PA6 (NYLON 6) COMPOUND IN NATURAL COLOUR</td><td>4000.000</td><td>K.G</td><td>960000.00</td><td>21309.66 US\$</td></tr><tr><td></td><td></td><td></td><td></td><td>Total</td><td>960,000.00</td><td>21,309.66</td></tr></table>				Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)	1	39081010	63/0- AKULON K225 KS NATURAL UNFILLED FLAME RETARDANT PA6 (NYLON 6) COMPOUND IN NATURAL COLOUR	4000.000	K.G	960000.00	21309.66 US\$					Total	960,000.00
Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)																		
1	39081010	63/0- AKULON K225 KS NATURAL UNFILLED FLAME RETARDANT PA6 (NYLON 6) COMPOUND IN NATURAL COLOUR	4000.000	K.G	960000.00	21309.66 US\$																		
				Total	960,000.00	21,309.66																		

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39089090	NYLON 6 CHIPS / GRANULES	2581.200	K.G	373016.31	8117.87 US\$	Value & Qty
2	39092090	MELAMINE CYANURATE	1524.400	K.G	126783.59	2759.16 US\$	Value & Qty
3	29159090	CALCIUM STEARATE	12.400	K.G	854.67	18.60 US\$	Value & Qty
				Total	500,654.57	10,895.63	

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 49/87-ALC1/2008 dated 18.03.2009, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Unfilled Flame Retardant PA6 (Nylon 6) Compound (Akulon – K225 KS)	1 kg	1. Polyamide 6/Nylon 6 Chips/Granules	0.64010 kg
		2. Flame Retardant (Non Haloganated) Melamine Cynurate	0.38110 kg
		3. Mould Release Agent (Calcium Stearate)	0.00310 kg

Case No.:3/2/87-ALC1/2011	Party Name:DSM ENGINEERING PLASTICS (INDIA) PVT. LTD	Meet No/Date:2/87-ALC1/2011 15.04.2011	Status: Deferred
HQ File :01/87/050/00003/AM12/	RLA File :31/24/040/00284/AM11/	Lic.No/Date:3110047688 01.04.2011	Defer Date: 11.05.2011
Decision: Copy of application may be obtained from RLA. A D.O. letter may be sent from DDG(IS) to concerned RLA for sending the application expeditiously.			

Case No.:4/2/87-ALC1/2011	Party Name:PIDILITE INDUSTRIES	Meet No/Date:2/87-ALC1/2011	Status: Deferred
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66		LIMITED	15.04.2011	
	HQ File :01/87/050/00004/AM12/	RLA File :03/95/040/00302/AM11/	Lic.No/Date:0310625067 05.04.2011	Defer Date: 11.05.2011
	Decision: Copy of application may be obtained from RLA. A D.O. letter may be sent from DDG(IS) to concerned RLA for sending the application expeditiously.			

Meeting ended with thanks to Chair and all participants.
